

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

**IA (IBC)/87/GB/2024
In CP (IB)/2/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. N. Sahewalla and Company Pvt. Ltd. Vs Kuber Khanij Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016.

For Petitioner (s) :

For Respondent (s) :

For Liquidator :;Mr. Manish Agarwal, Liquidator.

ORDER

IA (IBC)/87/GB/2024

Ld. Liquidator Mr. Manish Agarwal is present in person. The first progress report dated 12.04.2024 filed with the application discussed and taken on record, subject to just exceptions. Accordingly, this application is allowed and **disposed of**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)